

7

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017. AT 10.30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.177/9/HDB//2017                      |
| NAME OF THE COMPANY              | KPR Industries (India ) Limited                |
| NAME OF THE PETITIONER(S)        | Crompton Greaves Consumers Electricals Limited |
| NAME OF THE RESPONDENT(S)        | KPR Industries (India ) Limited                |
| UNDER SECTION                    | 9 of IBC                                       |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Hemant Daswani         | Advocate    | 9989323066             | Hemant    |
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.              | Signature |
|------------------------|-------------|-------------------------------------|-----------|
| N.V. Shravan Kumar     | Advocate    | ckrass@rediffmail.com<br>9866774739 | N.V. Shri |
|                        |             |                                     |           |
|                        |             |                                     |           |

Heard Shri Hemant Daswani, Learned Counsel for the Petitioner and Shri N.V. Shravan Kumar, Learned Counsel for the Respondent.

Both the counsels submit that the issue in question is likely to be settled soon and they would file an affidavit stating the terms and conditions of settlement by the next date of hearing. Post the case on 22.09.2017.

Member (T)

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Member (J)